

(b) to (d) Steel is a deregulated sector. Therefore, the role of the Government is limited to be a facilitator in growth of steel industry. The Government lays down policy guidelines and the decisions regarding enhancement of production capacity is taken by entrepreneurs based on the assessment of prevailing and expected market/economic conditions.

Capacity addition by Indian steel majors

1571. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of STEEL be pleased to state:

(a) the quantum of capacity addition done by the Indian steel majors in the last three years and expansion plans for the next three years;

(b) whether such expansion plans are possible for implementation with the limited reserves of minerals needed; and

(c) whether Government would review FDI in steel sector in view of adequate availability of steel in the country and in view of FDI companies like POSCO demanding allocation of mines for their requirement?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) The quantum of capacity addition done by the steel producers during the last three years and expansion plans for the next three years as per the projections made by the Report of the Working Group on Steel for the 12th Five Year Plan are given in Statement (*See below*).

(b) Indian reserves of iron ore, a prime mineral input for steel making, are considered adequate for the Indian steel industry. The Indian iron ore resource position as on 1.4.2010 is shown below:

Mineral	Resource (million tonnes)
Iron Ore: Haematite	17,882
Iron Ore: Magnetite	10,644
Iron Ore: Total	28,526

Source: Indian Bureau of Mines, Nagpur

(c) Steel is a deregulated sector. Investments and production in the Steel projects are, therefore, results of conscious decisions of the concerned investors based on commercial prudence and market dynamics. Government plays the role of a facilitator and coordinator between steel investors and the Central/State Governments.

Statement*Crude Steel Capacity (Million Tonnes)*

Company/Segment	2011-12	2012-13	2013-14
SAIL	13.02	13.02	13.02
RINL	2.91	2.91	2.91
Tata Steel	6.80	9.60	9.60
Essar Steel	8.54	8.54	8.54
JSW Steel	14.60	14.60	14.60
JSPL	2.40	2.40	2.40
Mini & Other Producers	42.60	45.96	49.95
TOTAL CAPACITY	90.87	97.03	101.02

Source: Joint Plant Committee

Expansion Plans for the next three years (Million Tonnes)

Producer/Company	2014-15	2015-16	2016-17
SAIL (All plants)	20.75	20.75	20.75
RINL/Vizag Steel Plant (Andhra Pradesh)	7.00	7.00	7.00
Tata Steel-Jharkhand (Jamshedpur)	10.00	10.00	10.00
JSW Steel- Karnataka (Vijaynagar)	14.30	17.60	18.40
Essar Steel, Gujarat (Hazira)	9.00	10.00	10.00
JSPL-Chhattisgarh (Raigarh)	4.00	4.00	4.00
NMDC, Chhattisgarh (Nagarnar)	2.00	3.00	3.00
Tata Steel-Odisha (Kalinga Nagar)	3.10	5.50	6.00
Jindal Stainless, Odisha	0.80	0.80	0.80
JSPL-Odisha (Angul)	2.00	3.00	4.00
JSPL-Jharkhand (Patratu)	2.00	3.00	3.50

Expansion Plans for the next three years (Million Tonnes)			
Producer/Company	2014-15	2015-16	2016-17
Bhushan Steel Limited, Odisha	5.20	5.20	5.20
Electro Steel Castings, West Bengal	2.20	2.20	2.20
Visa Steel, Odisha (Kalinga Nagar)	1.50	1.50	1.50
Others (multi-location)	40.00	42.00	44.00
TOTAL	123.85	135.55	140.35

Source: Joint Plant Committee

Irregularities in awarding of contracts under CSR scheme

1572. SHRI DHIRAJ PRASAD SAHU: Will the Minister of STEEL be pleased to state:

(a) whether the public sector steel undertakings and private steel companies have been allocating funds for taking up projects under the Corporate Social Responsibility (CSR) scheme;

(b) if so, the company and State-wise details of the total funds allocated and projects undertaken by these companies under this head during each of the last three years and the current year along with the present status thereof;

(c) whether the complaints of gross irregularities in the awarding of contracts and execution of these projects have been received; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) Under the Corporate Social Responsibility (CSR) scheme, the public sector steel manufacturing undertakings, namely, Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL) are allocating funds for the CSR activities, as per the Companies Act, 2013 and guidelines prescribed by the Department of Public Enterprises (DPE). The details of funds allocated by these companies under CSR scheme during the last three years and the current year are as under:-